

without valid registration have been reported from various parts of the country,

(b) The data relating to unqualified medical practitioners is not centrally maintained.

(c) No such data is centrally maintained.

(d) and (e) The State Governments are empowered to take action against unqualified medical practitioners, in the field of modern system of allopathic medicine, in accordance with the provisions given in the Indian Medical Council (IMC) Act, 1956.

#### **Deaths due to lack of medical facilities**

†1344. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that thousands of patients die throughout the country due to non-availability of proper medical facilities;

(b) if so, the details thereof; and

(c) the steps being taken by Government to provide emergency medical care facility;

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD):  
(a) to (c) Primary Health Care services are provided through a network of Sub Centers [SCs], Primary Health Centres [PHCs] and Community Health Centres CHCs] across the country. These facilities are established based on population norms, case load and requirements. To provide round the clock health services 9120 PHCs and 3942 CHCs have been made functional on 24 X 7 basis. For emergency situations, many State Governments have put in place a system of emergency transport. Financial support is provided to the State for providing emergency transport to patients. Under NRHM, there are 2919 Units of Emergency Transport Systems and 1674 Ambulances at PHCs/CHCs/SDHs/DHs functional across the country. All State/UT governments project their demand for establishment/upgradation of Health Centres, health care personnel, training emergency transport services in their respective Annual Programme Implementation Plan under NRHM. These PIPs are examined in this Ministry and activities are taken up by States as per the approval accorded by Government of India.

#### **Shortage of doctors and staff in AIIMS**

†1345. SHRI UPENDRA KUSHWAHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

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†Original notice of the question was received in Hindi.